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**CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.391/2019  
This the 17<sup>th</sup> day of June, 2019**

**CORAM:- R. VIJAYKUMAR, MEMBER (A).  
R.N. SINGH, MEMBER (J).**

Priyesh Bheda, IRS, Male, Aged 48 years  
Son of Shri Kishore Meghji.  
Presently posted as Office of  
Commissioner of G.S.T., Audit-II,  
30<sup>th</sup> floor, World Trade Centre,  
Cuffe Parade, Mumbai-400005.

... **Applicant.**

**(By Advocate Applicant In person)**

**VERSUS.**

1. The Union of India,  
Through its Secretary,  
Dept. of Revenue,  
Ministry of Finance,  
North Block, New Delhi-110001.
2. The Commissioner of GST, Audit-II,  
30<sup>th</sup> floor, World Trade Centre,  
Cuffe Parade, Mumbai-400005.

... **Respondents**

**O R D E R**

**Per: R.N. Singh, Member (Judicial)**

1. When the case is called out, Shri Priyesh Bheda, applicant appeared in person.
2. After arguing for some time, the applicant

seeks permission to withdraw the aforesaid OA with liberty to file a better OA.

3. In view of above, the OA is dismissed as withdrawn with liberty as aforesaid.

4. No order as to costs.

(R. N. Singh)  
Member (J)

(R. Vijaykumar)  
Member (A)

V.

SD  
27/6/19